

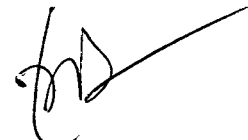
05-6-96

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Hon. Mr. V. K. Seth, A.M.
Hon. Dr. R. K. Saxena, J.M.

None for applicant.
Hon. A. Chaudhary, for respondents. R.A. has not been filed despite the fact that copy of the C.A. was served on the learned counsel for applicant as far back on 19-0-93. There is also no application today for adjournment on behalf of applicant.

In view of the above this O.A. is dismissed for default of the applicant.


J.M.

1/6
A.M.



072
copy of this order
for perusal of
Hon. J. D. G. kept
22/10/96
23/10/96